

Annexure-3														
Name of the Corporate Debtor: T. K. Engineering Consortium Private Limited., Date of Commencement of CIRP: 30th April 2026 ; List of Creditors as on: 10-06-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	5/12/2026	213,370,615	213,370,615	Secured	213,370,615.03	213,370,615.03	No	18%	10,000,000	0	-	0	
2	State Bank of India	5/14/2026	233,875,667	233,875,667	Secured	233,875,667.00	233,875,667.00	No	20%	233,875,667	0	-	0	
3	Srei Equipment Finance Limited	5/13/2026	751,699,456	620,822,431	Secured	620,822,430.65	620,822,430.65	No	53%	0	0	130,877,025	0	
	TOTAL		1,198,945,738	1,068,068,713		1,068,068,712.68	1,068,068,712.68		91%	243,875,667	0	130,877,025	0	

Note: Punjab National Bank

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Securities:

a.Primary Security: Hypothecation of entire stock of raw material, WIP, other current assets and book debts both present and future on pari passu basis with other consortium lenders (Pari Passu 24.94%), PNB Share of Rs.532 Crores.

b.Collateral Securities (on pari-passu basis with other consortium lenders):

(1)EM over a plot of land measuring 4 Katha (10.70 Acre) standing in the name of M.Ra. Jolly Techs covered by Dag No. 308 (760)2449 (M)2387

(New) of K. P Patta No 309(1059M)2506(N) of Village: Boregan, Mouza: Belhida, Dist: Kamrup, Overlaid=781028, Assam. Present Book Value/MV of Rs.2.37 Crores. Valuation done by P.B. Bhowar & Associates(BY Lead Bank) dated 09.12.2021.

(2)EM over a plot of land measuring 8 Bigha 3 Katha 8 Lecha standing in the name of Mrs. Jolly Techs covered by Dag No. 289 & 637 & patta No 164 situated at Village: Nakam, Mouza: Nakani, P.O.: Baguljan, Lakhimpur. Area: 5 Bigha 3 Katha 8 Lecha Ownership: Jolly Techs. Present Book Value/MV of Rs.1.42Crores. Valuation done by Pimpal Bhagawati (By Lead Bank) dated 10.01.2022. (3) EM over a plot of land measuring 4 Bigha standing in the name of Mrs. Jolly Techs covered by Dag No. 498.

499 & patta No 22 situated near proposed NH-43 bypass, Viii: Ujjai Palamara, Mouza:Kamalabota, Dist: Lakhimpur, Assam

Area: 4 Bigha.

Ownership: Jolly Techs. Present Book Value/MV of Rs.0.60 Crores. Valuation done by Pimpal Bhagawati (By Lead Bank) dated 10.01.2022.

(5)EM over a residential apartment measuring super built up area of 1250 Sq. Ft. along with car parking space of 120 sq. ft. (Flat No: 201, Block A-403, 2nd floor, National Omors Village, NH 37, Belhida Dist. Kamrup Pin-781029, Overlaid, Assam.

Area: 1250 Sq Ft. Ownership: Jolly Techs Area: 10.70 acre

Ownership: Jolly Techs. Present Book Value/MV of Rs.0.50 Crores. Valuation done by P Bhowar & Associates (By Lead Bank) dated 09.12.2021.

(5)EM over a residential Apartment measuring super built up area of 1250 Sq. Ft. along with car parking space of 120 sq. ft. (Flat No: 202, Block: A-403, 2nd floor, National Omors Village, NH-37, Lakhoni, Overlaid, Assam.

Area: 1250 Sq Ft.

Ownership: Rati Techs. Present Book Value/MV of Rs.0.50 Crores. Valuation done by P Bhowar and Associates (By Lead Bank) dated 09.12.2021.

(SRM over a plot of land and an RCC building (3 + 5) standing in the name of Mrs. Jolly Tedi by land allotment no. LEB-09616/94 dated 10.06.1996, Map/Sheet No/DCTPL- 4/1996) situated at Vreek Vihar, Itanagar, Dist: Papumpare, AP-791111.

Area: 360 sq. meters

Ownership: Jolly Tedi. Present Book Value/MV of Rs.3.20 Crores. Valuation done by Prampal Bhargava (by Lead Bank) dated 10.01.2022.

(SRM over a plot of land and one portion of an RCC building standing in the name of Mrs. Jolly Tedi by land allotment order no. DC/L-483-64, Plot dated 15.12.1992, TP No. CP/20, Map/Sheet No. 02 situated G Extension (Near Arumachal Pradesh Govt. Secretariat), Itanagar, AP-791111.

Area: 160 sq. meters

Ownership: Jolly Tedi. Present Book Value/MV of Rs.0.89 Crores. Valuation done by Prampal Bhargava (by Lead Bank) dated 10.01.2022.

(SRM over a plot of land and RCC building (3+1) standing in the name of Mrs. Jolly Tedi by land allotment order OC/L-483-45 (P)/04 dated 09.04.2009 covered by Dag No. 259, Map/Sheet No-123 situated at G extension (Opp. SBI Nahanagum main Branch, Nahanagum, AP-791110.

Area: 93.54 Meters

Ownership: Jolly Tedi. Present Book Value/MV of Rs.0.96 Crores. Valuation done by Prampal Bhargava (by Lead Bank) dated 10.01.2022.

(SRM over MEG DOA Flat No. 703, 7th Floor, Yamma Block-1, ORP-3, Pocket D-6, situated at Varant Kunj, New Delhi. Present Book Value/MV of Rs.2.34 Crores. Valuation done by S.K. Miglani dated 16.08.2023.

(10) EM over MEG DOA Flat No. 5, Ground Floor, Ganga Block-6, ORP-6, Pocket B-6, situated at Varant Kunj, New Delhi. Present Book Value/MV of Rs.1.73 Crores. Valuation done by S.K. Miglani dated 16.08.2023.

(11) EM over MEG DOA Flat No. 6, Ground Floor, Ganga Block-6, ORP-6, Pocket B-6, situated at Varant Kunj, New Delhi. Present Book Value/MV of Rs.1.52 Crores. Valuation done by S.K. Miglani dated 16.08.2023.

(12) EM over MEG DOA Flat No. 706, 7th Floor, Yamma Block-1, ORP-3, Pocket D-6, situated at Varant Kunj, New Delhi. Present Book Value/MV of Rs.1.75 Crores. Valuation done by S.K. Miglani dated 16.08.2023.

(13) EM of Residential Plot measuring 4 Katha (10.70 Aro) standing in the name of Mrs. Jolly Tedi covered by Dag No. 361, K.P. Patta No. 141, situated at Central Jail Road, Samrajit, NH-27, Motu-Bahola Overhalt -810028. Present Book Value/MV of Rs.2.09 Crores. Valuation by Prampal Bhargava dated 17.03.2023.

(a) Rs.80.00 Crores (PNB's share of Rs.50.00 Crores and SBI's share of Rs.30.00 Crores) as per personal guarantee agreement executed by Mrs. Jolly Tedi, Mr. Tedi Tara and Mr. Ratu Tedi on 06.08.2016 in favour of S.B.I., Vijaya Bank (Now SBI), United Bank of India (Now PNB) AND Punjab National Bank.

(iv) (a) Mrs. Jolly Tedi: E-4 Model Village.

P.O. - Nahanagum, Near Bank, Nahanagum, Arumachal Pradesh-791110.

(b) Mr. Tedi Tara: E-4/15 Viii - Riga.

P.O.P.S. - Sagalee Papumpare Dist. Papumpare, Arumachal Pradesh-791112.

(c) Mr. Ratu Tedi: E-4 Model Village.

P.O. - Nahanagum, Near Bank, Nahanagum, Arumachal Pradesh,

791110.

Personal Guarantors: 1. Mr. Jolly Tedi, wife of Mr. Ratu Tedi, residing at E-4, Model Village, Nahanagum, Arumachal Pradesh-791110.

2. Mr. Ratu Tedi, son of Late Mr. Karp Tedi, residing at Model Village, Nahanagum, Arumachal Pradesh-791110.

3. Mr. Tara Tedi, son of Late Mr. Karp Tedi, residing at E-4/15, Village Riga, P.S. Sagalee Papumpare, Arumachal Pradesh-791112.

2 STATE BANK OF INDIA SECURITIES:

SBI Margin available: Rs. 13.15 cr., Full paid charge on mortgaged property SBI share of Rs. 7.99 cr. (Consortium level: Rs. 14.55 cr.), covered by guarantee: Rs. 23.26 cr., Ratu Tedi, Tedi Tara, Jolly Tedi of Nahanagar, Dist. Papum. Pure state Arumachal Pradesh pin-791110, Amount of claim Rs. 23.26 cr., NHDCCL Overhalt and Itanagar, current BG outstanding: Rs. 23.26 cr. plus unrecovered processing fee Rs. 0.13 cr.

Personal Guarantors:

1. Mr. Jolly Tedi, wife of Mr. Ratu Tedi, residing at E-4, Model Village, Nahanagum, Arumachal Pradesh-791110.

2. Mr. Ratu Tedi, son of Late Mr. Karp Tedi, residing at Model Village, Nahanagum, Arumachal Pradesh-791110.

3. Mr. Tara Tedi, son of Late Mr. Karp Tedi, residing at E-4/15, Village Riga, P.S. Sagalee Papumpare, Arumachal Pradesh-791112.

3 SREI EQUIPMENT FINANCE LIMITED:

Primary Security: (1) Asset as mentioned in the deed of Hypothecation and agreement as per contract no-187083, 187084, 187086, asset list as per MCA ROC charge & form CHD 1, Rs. 75,16,59,456/- as on 30.4.26 covered by the guarantors.

Name of personal Guarantors: 1. Ratu Tedi, wife of Mr. Ratu Tedi, residing at E-4, Model Village, Nahanagum, Arumachal Pradesh pin-791112.

2. Jolly Tedi - Ill Riga, PO PS Sagalee, District-Papumpare, Arumachal Pradesh pin-791112